



**A.P. HIGH COURT LEGAL SERVICES COMMITTEE  
HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI, HIGH  
COURT BUILDINGS, NELAPADU, GUNTUR DISTRICT - 522239  
Email id: [aphclsc@gmail.com](mailto:aphclsc@gmail.com), Phone No:0863 2372 744**

Roc.No.643/APHCLSC/2026, Dated:11.05.2026

**NOTIFICATION**

In pursuance of the directions issued by the Hon'ble Chairman, A.P. High Court Legal Services Committee, Amaravati, willingness is **hereby invited from the interested panel advocates (list enclosed), who are having 5 to 10 years standing at the Bar Association, High Court of A.P., to render services as Retainer Lawyers in the "Front Office" of the A.P. High Court Legal Services Committee on monthly rotation basis, as per Regulation 2(c) of the NALSA (Free and Competent Legal Services) Regulations, 2010.**

The Front Office shall act as one stop centre for legal aid seekers to receive legal aid applications, legal advice and other legal services provided by the Legal Services Institutions under Section 12 of the Legal Services Authorities Act, 1987.

The Retainer Lawyers engaged in the Front Office shall perform the following functions in an effective and expeditious manner:

- i. Providing legal advice;
- ii. Drafting legal aid applications, petitions, replies, etc.;
- iii. Attending legal aid helpline number;
- iv. Receiving and maintaining records relating to legal aid applications;
- v. The Front Office shall function on all working days from 10:30 A.M. to 5:30 P.M.

The honorarium shall be paid in accordance with the applicable rules.

*The last date for receipt of applications by this office is on or before **20.06.2026**.*

**SECRETARY,  
APHCLSC.**

**ANDHRA PRADESH HIGH COURT LEGAL SERVICES COMMITTEE,  
HIGH COURT OF ANDHRA PRADESH, AMARAVATI.**

1.	Name in Full	::			
2.	Father's Name	::			
3.	Address for Communication	::			
4.	Mobile number/Contact No.	::			
5.	Mail id	::			
6.	Educational Qualifications	::			
7.	Date of Birth	::			
8.	Social Status/Community	::			
9.	Enrolment details	::	Enrolment No. & Date	Standing at Bar as on the date of Application.	Computer Code Number.
10.	Nature of Practice	::	Civil/Criminal/Constitutional/Service/Special Laws/ Others (Specify)  <i>*The Retainer Lawyer must attend all matters, irrespective of the nature of practice.</i>		
11.	Aadhaar Card Number	::			
12.	Whether any Criminal Case/Cases pending against him/her, if yes, furnish the particulars	::			
13.	Whether has been convicted at any time for any offence, if so, give details	::			
14.	Whether is a Standing Counsel for any Government or Non-Govt. Organization, if yes, give details	::			
15.	Any other relevant information	::			

Station:  
Date:

SIGNATURE WITH DATE.

## **UNDERTAKING TO BE ENCLOSED TO THE APPLICATION**

I, \_\_\_\_\_,

S/o/D/o/W/o \_\_\_\_\_, if engaged as

Retainer Lawyer in Front Office, I hereby undertake that:

1. I will sincerely and honestly discharge the duties of Retainer Lawyer in the Front Office, without expecting any monetary or other benefit from the parties, and will render my best services for the lis of the parties.
2. I will provide access to the parties and interact with them for the purpose of discharging the duties assigned to the Retainer Lawyer.
3. I will maintain the registers and records of the institution periodically and as required.
4. I will not indulge in any activity prohibited under the Legal Services Authorities Act, or the Rules and Regulations framed thereunder.
5. I agree that the institution shall have the right to discontinue my engagement as Retainer Lawyer in the Front Office at any time, without assigning any reason.
6. I agree that the above conditions shall remain binding on me during and after my engagement as Retainer Lawyer in the Front Office.

SIGNATURE WITH DATE.

**A.P.HIGH COURT LEGAL SERVICES  
COMMITTEE**

LIST OF PANEL LAWYERS WITH 5 to 10 YEARS of  
STANDING

<b>Sl. No.</b>	<b>NAME OF THE ADVOCATE sarva sri/smt.</b>	<b>STANDING AT BAR (IN YEARS)</b>
1	P.Yugandhar Reddy	10
2	S.Madhava Rao	10
3	P.Sravan Kumar	10
4	MD.Ameen	10
5	Phani Babu Yalamanchili	9
6	A.V.Pardhasaradhi	9
7	Mujtahid Hussain	8
8	P.Mallikarjuna Rao	8
9	S.Ravi	8
10	K.Vijaya Raj Kumar	8
11	Nanibabu Robba	8
12	Rachuri Lakshmikar	8

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LIST OF PANEL LAWYERS WITH 5 to 10 YEARS of  
STANDING

13	G Venkata Ravi	8
14	W.V.Shravan Balasundar	8
15	Perikala Daniel	8
16	Jeeru Eswar Reddy	7
17	P.Saraswathi	7
18	V.Jagjeevan	7
19	Y.Sudheshna	7
20	Nimmagadda Vijayasanthi	7
21	Ponnada Sree Vyas	7
22	Reddypalli Sambhi Reddy	7
23	K.Vijay Kiran	7
24	Venkata Satyanarayana.B	7
25	Patchava Lalitaditya	7

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LIST OF PANEL LAWYERS WITH 5 to 10 YEARS of  
STANDING

26	M.Sarada	6
27	S.Varalakshmi	6
28	Varun Byreddy	6
29	Gottumukkala Amulya Spencer	6
30	Palaparthi Prabhakar	6
31	Adapala Srinivasa Rao	6
32	Akhil Krishnan	6
33	Bangi Niveditha	6
34	Ramineni Gaury Srinadh Chowdary	6
35	Ravula Nagarjuna	6
36	Sivajyothi. Kudipudi	6
37	Munakala Venkataramana	6
38	B.Abhay Siddhanth Mootha	6
39	Neelam Venkata Rama Rao	6

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STANDING

40	Bhukya Ram Prasad Naik	6
41	Mutyala Sobhanadri Naidu	6
42	E.Nageswara Rao	5
43	G.Sri Harsha	5
44	R.Venkatesh	5
45	S.Ananth	5
46	Komarasetty Purna Chandra Sai	5
47	Khaja Khutubuddin Shaik	5
48	Ajaykumar Kanaparthi	5
49	Khaja Khutubuddin Shaik	5
50	Ramesh Babu Tatapudi	5
51	Anusha Dontireddy	5
52	D Vamsikrishna	5
53	V Haritha	5

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STANDING

54	Arun Showri Gorremuchu	5
55	Kajuluri Priyanka Lakshmi	5
56	Magangi Sai Krishna	5
57	Thandava Yogesh	5
58	Aishwarya Nagula	5
59	P Vivek	5
60	Punuku Rajesh Kumar	5
61	Pothugunta Sai Surya Teja	5

Sd/-SECRETARY,  
APHCLSC.